

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-291(PB)/2017

IN THE MATTER OF:

JK Lakshmi Cement Ltd.

.....**Petitioner**

v.

Amrapali Leisure Valley Pvt. Ltd.

.....**Respondent**

SECTION : UNDER SECTION 9 of IBC, 2016

Order delivered on 11.7.2018

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

S.K. MOHAPATRA

Hon'ble Member (T)

For the Operational
Creditor

: Mr. Amit Praht Deshpande, Advocate

For the Respondent

: Mr. Alok Kumar Aggarwal, Advocate

: Mr. Apoorv Rustogi, Advocate

: Ms. Rati Tandon, Advocate

ORDER

For order, see C.P. No(IB)-90(PB)/2017